



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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March 29, 2012

Muthoot Fincorp Limited

Muthoot Fincorp Ltd, Kerala is a registered **non-deposit taking Non-Banking Financial Company** with its registered office at Muthoot Centre, Punnen Road, Thiruvananthapuram, Kerala. The company was registered on March 02, 2002 with registration No.N-16.00170.

It has come to the notice of Reserve Bank of India that a partnership firm with the name of Muthoot Estate Investments in which the promoters of Muthoot Fincorp Ltd are partners has collected and has been collecting deposits in the form of fixed deposits, cumulative deposits and special public deposits from the public. These deposits are collected through the branches of Muthoot Fincorp Ltd located at different places in Kerala.

In terms of Section 45-S of the RBI Act, acceptance of deposits from the public by Muthoot Estate Investments, which is a partnership firm, is prohibited. Members of the public are hereby cautioned to note that acceptance of deposits by the company or Muthoot Estate Investments is punishable with imprisonment and those who deposit money with the company or Muthoot Estate Investments may do so at their own risk.

Reserve Bank of India has also directed Muthoot Fincorp Ltd to stop allowing the use of its premises/branches or officials, in any manner by Muthoot Estate Investments for accepting deposits from public.

Press Release : 2011-2012/1556

Ajit Prasad
Assistant General Manager